

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER :TCP/57/2016  
NAME OF THE PETITIONER(S) : T.O. Abraham  
NAME OF THE RESPONDENT(S) :Cavunal Rubber Estates (P) Limited and 5 others  
UNDER SECTION : 111, 397/398, 402, 403, 406 and Schedule XI

S.No.	Name (in Capital)	Represented by	Signature
(1)	P.H Arvindh Pandian Sr. Advocate for Saivil	Counsel for Petitioner	Sai Vil
(2)	Kaushik N Sharma for R3	counsel for R3	Kaushik N Sharma

**ORDER**

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on **06.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)